

**Report of the Enquiry Committee on
B.B.J.**

973. SHRI ANANDA PATHAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether final report of the Enquiry Committee regarding the problem of Braithwaite, Burn and Jessop Construction Co. Ltd. (BBJ), Calcutta has been submitted;

(b) if so, whether Government are considering to discuss with the Union before taking final decision about the fate of BBJ;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (d). A Group of Officials, which considered matters concerning BBJ Construction Co., and the possibility of transfer of its Victoria Works to the Government of West Bengal has furnished its findings. Government of West Bengal have not yet agreed to take over the Victoria Works. Further course of action in this matter would be decided in consultation with the concerned Public Sector Undertakings and the Government of West Bengal.

**Meeting of Trade Unions to increase
Productivity**

974. PROF. RUP CHAND PAL:

SHRI K. A. RAJAN:

SHRI MAGANBHAI BAROT:

Will the Minister of LABOUR be pleased to state:

(a) whether the Ministry convened a meeting recently to discuss steps to increase productivity in the country;

(b) whether the National Trade Unions were invited to attend the meeting;

(c) how many representatives of different trade unions attended the meeting;

(d) whether Government received any communication from some trade unions

stating reasons for their inability to attend the above meeting; and

(e) if so, the reasons put forth by them?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) Yes Sir, along with the employers' Organisations, State Governments and others.

(c) Five representatives from 4 central trade union organisations attended this meeting.

(d) Yes, Sir.

(e) The reasons for their inability to attend the meeting included declaration of the 'Year of Productivity' without consulting the trade unions, delayed call for the meeting, failure to discuss the bills on Industrial Relations at the Indian Labour Conference, etc. They, therefore, felt that no useful purpose would be served by their participation in the meeting.

Underutilisation of capacities

975. SHRI C. T. DHANDAPANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether restrictive industrial policies are causing capacity underutilisation; and

(b) if so, the measures taken or proposed to be taken by Government to achieve maximum utilisation of capacity in Indian Industry?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) No, Sir.

(b) Does not arise. However, Government have taken several important measures for boosting industrial production. These include the following:—

(1) Provision for automatic growth at the rate of 5 per cent per annum subject to a maximum of 25 per cent over a period of 5 years.

(2) Recognition of excess capacity over the licensed/registered capacity in industries of basic and critical importance as also those of export potential.